

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).6473/2006

(From the judgement and order dated 08/02/2006 in LPA No. 648/2004

& LPA No. 649/2004 of The HIGH COURT OF DELHI AT N. DELHI)

INDIAN AIRLINES OFFICER'S ASSOCIATION

Petitioner(s)

VERSUS

INDIAN AIRLINES LTD. & ORS.

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO. 7918 of 2006

(With prayer for interim relief and office report)

SLP(C) NO. 8594 of 2006

(With prayer for interim relief and office report)

Date: 18/09/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. Viswanath,Adv.

Mrs Lalita Kaushik,Adv.

Mr. Bhaskar Y. Kulkarni, Adv.

Mr. G.S. Chatterjee, Adv.

Mr. Vikas Mahajan, Adv.

For Respondent(s)

Ms. Akanksha, Adv.

Ms. Nina Gupta, Adv.

Ms. Shweta Chadha, Adv.

Ms. Bina Gupta,Adv.

Ms. Anitha Shenoy ,Adv

UPON hearing counsel the Court made the following

O R D E R

sent
counsel

Petitioner wants some time to file rejoinder affidavit which is
for signatures as stated by Mr. Nilesh Gupta, learned
appearing on behalf of Mr. G.S. Chattejee, Advocate. Time is granted
upto 29.9.2006.

List the matter on 29.9.2006.

.G.SHAH)

gistrar

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